

- (b) Performance Review of the above Board, for the year 2022-23.
[Placed in Library. See No. L.T. 10419/17/23]
- (ii) (a) Annual Report and Accounts of the Rail Land Development Authority (RLDA), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Authority.
[Placed in Library. See No. L.T. 10420/17/23]
- (iii) (a) Annual Report and Accounts of the Centre for Railway Information Systems (CRIS), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Performance Review of the above Organisation, for the year 2022-23.
[Placed in Library. See No. L.T. 10421/17/23]

Report and Accounts (2022-23) of the CWC, New Delhi; and FCI, New Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Sadhvi Niranjan Jyoti, I lay on the Table—

(i) A copy each (in English and Hindi) of the following papers, under sub-section (11) of Section 31 of the Warehousing Corporations Act, 1962:-

- (a) Sixty-sixth Annual Report and Accounts of the Central Warehousing Corporation (CWC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
[Placed in Library. See No. L.T. 10132/17/23]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 35 of the Food Corporations Act, 1964:—

- (a) Annual Report and Accounts of the Food Corporation of India (FCI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Corporation.
[Placed in Library. See No. L.T. 10422/17/23]